

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

CP(IB) No.77/9/HDB/2017

AND

**Cont. A (IBC) 8/2024 & IA (IBC) 978/2024 in CP(IB) No.77/9/HDB/2017
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Bharat Steel Industries

...Operational Creditor

AND

Basai Steel Industries & Power Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (IBC) 8/2024

Learned Counsel Mr Kunal Datta, for applicant present through Video Conference.

For hearing, matter adjourned to 27.05.2024.

IA (IBC) 978/2024

For hearing, matter adjourned to 27.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)